

GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: KAKCHING DISTRICT

NOTICE FOR APPOINTMENT OF ADMINISTRATIVE COMMITTEE OF ZILLA PARISHAD
Kakching, the 29th September, 2026

No. 20/1/2023-DC-KCG/Vol-II : In pursuance to (i) Letter No. SEC-12/1/2026-RD and PR-RD&PR (Part2) dated 11th June, 2026 regarding issue of Notification under provisions of Section 109 read with Section 92 of the Manipur Panchayati Raj Act, 1994 consisting of members as stipulated in Section 49 of the Act for constitution of Administrative Committee of Zilla Parishads and (ii) Letter No. SEC-12/1/2026-RD and PR-RD&PR-Part(2) dated 29th September, 2026 of Secretariat Rural Development & Panchayati Raj Department, Government of Manipur conveying administrative approval for appointment as Members of the Administrative Committee for Zilla Parishad in respect of Kakching District, I, the undersigned in the capacity of Deputy Commissioner, Kakching District, hereby appoint the Administrative Committee of the Zilla Parishad constituencies of Kakching District under provisions of Section 109 read with Section 92 of the Manipur Panchayati Raj Act, 1994, consisting of members as stipulated in Section 49 of the Act, enclosed herewith as **ANNEXURE-I** with the administrative approval of the State Government.

2. The term of the Administrative Committee for Zilla Parishad will be till the notification of 6th General Panchayat Election or 16th October, 2026 whichever is earlier.


(Angeline Renita R, IAS)
Deputy Commissioner
Kakching District.

Copy to: -

- 1) Secretary to Hon'ble Chief Minister, Manipur.
- 2) Commissioner (RD&PR), Government of Manipur.
- 3) Director, RD&PR, Manipur.
- 4) Director (Printing & Stationary), Manipur - **to kindly publish this notice in the Manipur Gazette Extraordinary.**
- 5) Joint Secretary (RD&PR), Government of Manipur.
- 6) Chief Executive Officer (CEO), Zilla Parishad, Kakching.
- 7) Block Development Officers of Kakching District – for necessary action.
- 8) Relevant File.

ANNEXURE-I

SL.NO	ZILLA PARISHAD CONSTITUENCY	NAME	DESIGNATION
1	1-PALLEL	MD. AZAD SAHA	MEMBER
2	2-WABAGAI	SALAM DHANABIR LUWANG	MEMBER
3	3-HIYANGLAM	ELANGBAM RANJANA DEVI	MEMBER
4	4-SEKMAIJIN	PHURITSHABAM JITEN SINGH	CHAIRPERSON
5	5-WAIKHONG	CHONGTHAM INDRAJIT SINGH	MEMBER
6	6-WANGO	MOIRANGTHEM ROMEN MEITEI	MEMBER

